

(b) and (c). The I.C.A.R. have written to the State Governments recommending extensive use of fertilisers rather than intensive use in the context of the current shortage.

**Development of Paddy Threshing Machine by Government Agricultural College, Trivandrum**

3763. SHRI BANAMALI PATNAIK: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether a new paddy threshing machine capable of turning out 500 kg. of threshed paddy an hour has been developed by Government Agricultural College, Vellayani, Trivandrum;

(b) if so, the salient features of the machine; and

(c) when it is likely to be available in the market?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): (a) to (c). The information is being collected and will be laid on the Table of the House.

**Amount of subsidy on levy sugar due against F.C.I. for Himachal Pradesh**

3764. PROF. NARAIN CHAND PARASHAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Central Government have allowed the payment of subsidy on levy sugar to the State Governments and the Cooperative Societies working under them; and

(b) if so, how much amount of subsidy has become due against the Food Corporation of India for the Himachal Pradesh Government or its Co-operative Societies and for what period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): (a) There is no Central Government subsidy on levy sugar. The claims of the State Governments arising out of the operation of the scheme for distribution of levy sugar at a uniform retail price through the State agencies are directly settled between the Food Corporation of India who operate the Price Equalisation Fund and the State Governments.

(b) The normal claims of Rs. 14.26 lakhs from the Government of Himachal Pradesh upto 19th September, 1974 have been settled by the Food Corporation of India for Rs. 13.60 lakh and paid. The claims of the State Government of about Rs. 19.16 lakhs on account of their having paid extra prices as a result of interim orders by courts permitting the mills to charge higher prices than the notified ones pending final decisions on their writ petitions are under consideration.

**Out-put and requirement of fertilizers**

3766. SHRI BIRENDER SINGH RAO:

SHRI MUKHTIAR SINGH MALIK:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the fertilizer out-put fell short of the production target at the end of 1973-74; if so, extent thereof and the reasons therefor; and

(b) to what extent country's demand of fertilizers is anticipated by the end of Fifth Five Year Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) Yes Sir, the actual production of fertilisers from the domestic manufacturing units for the year 1973-74 fell short of the targets by about 39 per cent. The shortfall in